

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †261.
TO BE ANSWERED ON 01.12.2015**

†261. FINANCIAL ASSISTANCE TO NGOS

**SHRI LAXMI NARAYAN YADAV:
SHRI CHANDRAKANT KHAIRE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether financial assistance has been provided to Non-Governmental Organisations (NGOs) for schemes sponsored by his Ministry in the country including Maharashtra;
- (b) if so, the details thereof during the last three years and the current year, State/ NGO-wise;
- (c) the details of work done by the said NGOs;
- (d) whether the Government has conducted any review of the work done by these NGOs; and
- (e) if so, the details and the outcome thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRIVIJAY SAMPLA)**

- (a) Yes, Madam. Financial assistance has been provided to Non-Governmental Organizations under various schemes being implemented by Ministry of Social Justice & Empowerment in States/Union Territories including Maharashtra.
- (b) & (c) The State-wise details of NGOs who have been provided financial assistance during the last three years and the current year i.e. 2012-13, 2013-14, 2014-15 and 2015-2016, together with their filed of work, is given in Annexure-I.
- (d) & (e) The details are given in Annexure-II.

ANNEXURE-I

REFERED IN PART (b) AND (c) OF THE ANSWER TO LOK SABHA UNSTARRED QUESTION No.261 FOR ANSWER ON 1.12.2015 BY SHRI LAXMI NARAYAN YADAV AND SHRI CHANDRAKANT KHAIRE, MPs REGARDING FINANCIAL ASSISTANCE TO NGOs

The State-wise details of number of NGOs who have been provided financial assistance during the last three years and the current i.e. 2012-13, 2013-14, 2014-15 and 2015-16, and their field of work

(Rupees in Lakh)

Sl. No.	States/UTs	(a) NAME OF SCHEME:→ SCEHME OF GRANT-IN-AID TO VOLUNTARY ORGANISATIONS WORKING FOR SCHEDULED CASTES [Working in sectors like : Education,, Health, Sanitation & Malnutrition, Employment & Livelihood related projects etc]							
		2012-13		2013-14		2014-15		2015-16 (upto 15.11.2015)	
		No. of NGOs	Amount sanctioned and released	No. of NGOs	Amount sanctioned and released	No. of NGOs	Amount sanctioned and released	No. of NGOs	Amount sanctioned and released
1	Andhra Pradesh	9	80.81	7	54.18	6	26.06	1	7.57
2	Bihar	0	00	0	00	0	00	0	00
3	Chhattisgarh	0	00	0	00	0	00	0	00
4	Gujarat	12	23.28	15	50.27	6	23.80	0	00
5	Haryana	0	00	4	15.59	4	15.32	0	00
6	Himachal Pradesh	1	06.42	1	06.53	1	6.70	1	3.26
7	Jammu & Kashmir	1	06.72	1	10.87	1	6.17	5	13.52
8	Jharkhand	0	00	0	00	0	00	0	00
9	Karnataka	15	135.97	19	224.80	18	195.27	11	99.69
10	Kerala	1	0.69	1	0.69	0	00	0	00
11	Madhya Pradesh	16	82.59	28	194.27	4	40.14	0	00
12	Maharashtra	31	316.20	37	379.46	35	524.03	7	53.51
13	Odisha	12	110.54	21	192.25	14	246.51	0	00

14	Punjab	0	00	0	00	0	00	0	00
15	Rajasthan	24	98.00	18	115.61	27	206.92	3	14.63
16	Tamil Nadu	0	00	2	40.60	2	36.24	0	00
17	Uttar Pradesh	24	339.33	19	201.55	18	305.62	4	13.59
18	Uttarakhand	3	31.32	1	9.81	1	1.64	0	00
19	West Bengal	4	50.59	5	77.34	6	45.66	9	11.90
20	NCT of Delhi	9	120.80	19	208.00	13	139.62	14	42.00
21	Assam	6	60.48	7	63.17	6	52.99	2	7.29
22	Manipur	6	18.82	8	50.49	5	30.01	1	4.05
23	Tripura	1	3.51	0	00	0	00	0	00

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(Rupees in Lakh)

(b) NAME OF SCHEME: → BABU JAGJIVAN RAM CHHATRAWAS YOJANA (BJRCY)								
[Working in for : Expansion of existing hostel for Scheduled Caste Students]								
Sl. No.	States/UTs	2013-14		2014-15		2015-16 (upto 15.11.2015)		NOTE
		No. of NGOs	Amount released	No. of NGOs	Amount released	No. of NGOs	Amount released	
1	Assam	2	147.4	0	0	1	84.40	No NGO was provided financial assistance under the Scheme during the year 2012-13.
2	Bihar	1	81.00	1	81.00	0	0	
3	Gujarat	1	33.59	0	0	0	0	
4	Haryana	1	60.00	2	170.4	1	71.57	
5	Himachal Pradesh	0	0.00	0	0	1	146.18	
6	Maharashtra	4	247.62	3	216.45	2	148.40	
7	Madhya Pradesh	1	80.00	0	0	0	0	
8	Manipur	2	133.6	2	88.61	1	44.31	
9	Punjab	0	0	2	68.70	1	71.84	
10	Rajasthan	0	0	1	181.48	0	0	
11	Uttar Pradesh	1	14.3	0	0	0	0	

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(Rupees in Lakh)

Sl. No.	States/UTs	2012-13		2013-14		2014-15		2015-16 (upto 15.11.2015)	
		No. of NGOs	Amount released	No. of NGOs	Amount released	No. of NGOs	Amount released	No. of NGOs	Amount released
1	Assam	0	0	0	0	3	28.06	1	7.81
2	Chandigarh	0	0	0	0	1	7.2	0	0
3	Delhi	0	0	6	126.16	5	89.26	1	16.31
4	Gujarat	0	0	2	15.74	2	15.75	0	0
5	Haryana	0	0	1	8.37	1	8.37	1	8.37
6	J&K	0	0	1	13.38	0	0	1	6.69
7	Karnataka	0	0	0	0	1	9.5	0	0
8	Kerala	0	0	1	20.68	1	7.13	1	7.12
9	M.P.	1	12.00	6	59.18	6	47.20	6	47.20
10	Maharashtra	0	0	4	42.44	4	28.67	5	47.93
11	Manipur	0	0	1	7.35	1	7.35	1	7.35
12	Odisha	0	0	0	0	4	29.31	0	0
13	Rajasthan	0	0	2	13.68	2	13.69	2	13.69
14	Tamil Nadu	0	0	0	0	0	0	0	0
15	U.P.	1	8.59	2	23.50	4	57.00	4	41.25
16	Uttarakhand	0	0	0	0.00	2	13.25	0	0
17	Telangana	0	0	0	0.00	0	0	0	0
18	West Bengal	0	0	0	0.00	0	0	0	0

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(Rupees in Lakh)

Sl. No.	States/UTs	2012-13		2013-14		2014-15		2015-16 (upto 15.11.2015)	
		No. of NGOs	Amount released	No. of NGOs	Amount released	No. of NGOs	Amount released	No. of NGOs	Amount released
1	Assam	2	5.24	2	3.30	0	0.00	0	0.00
2	Delhi	1	0.00	1	200.00	1	372.00	1	331.10
3	Gujarat	1	6.20	3	11.50	1	3.10	0	0.00
4	Haryana	3	6.52	1	4.15	2	3.39	0	0.00
5	Maharashtra	5	11.26	12	26.52	8	19.01	1	2.08
6	Manipur	4	7.83	15	37.55	10	26.94	0	0.00
7	Odisha	1	2.50	1	2.00	1	4.41	0	0.00
8	Rajasthan	3	0.17	4	11.71	6	17.42	5	11.55
9	Uttarakhand	1	2.39	0	0.00	1	2.34	1	1.54
10	West Bengal	2	3.61	0	0.00	0	0.00	0	0.00

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(e) Name of the Scheme: CENTRAL SECTOR SCHEME OF ASSISTANCE FOR PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUGS) ABUSE

Working in the field of : Drug Prevention and Rehabilitation Centres for drug addicts.

Sl. No.	Name of the State/ UT	No. of NGOs	Amount Released (Rs. in lakhs)	No. of NGOs	Amount Released (Rs. in lakhs)	No. of NGOs	Amount Released (Rs. in lakhs)	No. of NGOs	Amount Released (Rs. in lakhs)
		2012-13		2013-14		2014-15		2015-16	
1	Andhra Pradesh	6	36.73	14	165.42	6	60.42	6	45.19
2	Bihar	4	33.40	12	131.19	8	67.00	6	34.02
3	Chhatisgarh	1	9.42	1	3.93	2	30.64	0	0.00
4	Goa	1	3.52	0	0.00	0	0	0	0.00
5	Gujarat	2	6.62	2	38.39	2	36.00	0	0.00
6	Haryana	6	62.82	4	65.64	5	35.31	5	32.3
7	Himachal Pradesh	2	15.84	2	22.28	2	23.95	1	4.57
8	Jammu & Kashmir	0	0.00	0	0.00	1	23.00	1	4.97
9	Jharkhand	1	6.00	1	6.91	1	8.50	0	0.00
10	Karnataka	14	175.46	13	118.84	22	227.38	9	92.25
11	Kerala	10	78.85	16	130.69	20	215.91	5	42.50
12	Madhya Pradesh	8	61.25	11	107.06	13	116.00	5	42.2
13	Maharashtra	26	271.45	43	417.19	40	378.85	27	279.13
14	Orissa	13	128.09	23	296.89	20	227.50	7	44.75
15	Punjab	9	115.78	2	31.61	8	53.00	34	95.8
16	Rajasthan	8	101.73	11	159.46	8	84.33	5	46.3
17	Tamil Nadu	13	138.36	12	107.12	22	203.00	8	39.41
18	Telangana	0	0.00	0	0.00	3	38.65	1	11.65

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19	Uttar Pradesh	19	163.96	19	207.36	19	194.00	7	54.1
20	Uttarakhand	2	29.26	2	33.78	2	17.00	1	7.80
21	West Bengal	3	22.48	9	130.00	9	92.56	4	20.8
22	A&N islands	0	0.00	0	0.00	0	0	0	0.00
23	Chandigarh	0	0.00	0	0.00	0	0	0	0.00
24	D&N Haveli	0	0.00	0	0.00	0	0	0	0.00
25	Delhi	5	19.33	5	76.59	5	360.32	4	29.4
26	Daman &Diu	0	0.00	0	0.00	0	0	0	0.00
27	Lakshadweep	0	0.00	0	0.00	0	0	0	0.00
28	Puducherry	1	0.50	0	0.00	0	0	0	0.00
29	Arunachal Pr.	0	0.00	1	19.90	0	0	0	0.00
30	Assam	4	56.61	7	64.35	13	183.53	6	8.56
31	Manipur	14	137.60	11	95.88	17	292.31	8	85.9
32	Meghalaya	1	3.84	2	16.77	1	4.8	1	6.87
33	Mizoram	8	83.62	6	80.22	4	51.22	5	35.8
34	Nagaland	5	29.42	1	3.48	0	38.87	4	20.3
35	Tripura	0	0.00	0	0.00	5	0	0	0.00
36	Sikkim	0	0.00	1	9.95	1	9.95	1	9.3

(Rs. In Lakh)

S. No.	Name of State/UTs	2012-13		2013-14		2014-15		2015-16 (upto 15.11.2015)	
		No. of NGOs.	GIA released	No. of NGOs.	GIA released	No. of NGOs.	GIA released	No. of NGOs.	GIA released
1	Andhra Pradesh	68	365.07	61	347.24	52	352.91	29	109.34
2	Arunachal Pradesh	1	4.08	0	0.00	0	0.00	0	0
3	Assam	12	77.71	7	50.07	13	99.26	14	63.86
4	Andaman & Nicobar Islands	0	0.00	0	0.00	0	0.00	0	0
5	Bihar	3	20.44	2	8.21	2	5.60	1	2.38
6	Chandigarh	0	0.00	0	0.00	0	0.00	0	0
7	Chhattisgarh	3	12.22	1	4.88	0	0.00	1	4.88
8	Dadra & Nagar Haveli	0	0.00	0	0.00	0	0.00	0	0
9	Daman and Diu	0	0.00	0	0.00	0	0.00	0	0
10	Delhi	5	43.46	4	46.67	6	55.15	4	34.35
11	Goa	0	0.00	0	0.00	0	0.00	0	0
12	Gujarat	0	0.00	0	0.00	0	0.00	0	0
13	Haryana	11	48.28	14	56.45	4	10.22	9	19.58
14	Himachal Pradesh	1	6.10	2	9.82	2	7.54	1	3.37
15	Jammu and Kashmir	0	0.00	0	0.00	0	0.00	0	0
16	Jharkhand	0	0.00	0	0.00	0	0.00	0	0
17	Karnataka	32	229.33	17	84.10	17	114.39	25	152.87
18	Kerala	0	0.00	2	11.33	1	5.00	2	4.24

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19	Lakshadweep	0	0.00	0	0.00	0	0.00	0	0
20	Madhya Pradesh	2	21.52	3	11.60	4	25.19	3	10.16
21	Maharashtra	22	152.23	30	157.04	15	71.92	10	55.13
22	Manipur	21	112.12	14	79.90	19	131.26	12	43.39
23	Meghalaya	0	0.00	0	0.00	0	0.00	0	0
24	Mizoram	0	0.00	0	0.00	1	3.10	1	1.68
25	Nagaland	0	0.00	0	0.00	1	1.13	0	0
26	Odhisa	37	303.06	44	354.43	29	203.98	21	79.31
27	Puducherry	0	0.00	0	0.00	0	0.00	0	0
28	Punjab	2	5.79	5	16.71	6	14.91	4	7.76
29	Rajasthan	1	4.88	3	17.59	2	10.29	3	8.97
30	Sikkim	0	0.00	0	0.00	0	0.00	0	0
31	Tamil Nadu	46	257.72	8	30.73	35	190.07	22	117.72
32	Telangana	0	0.00	0	0.00	7	34.45	5	15.86
33	Tripura	2	7.78	0	0.00	2	9.58	0	0
34	Uttar Pradesh	15	83.88	11	60.73	7	37.17	4	9.96
35	Uttarakhand	2	23.22	4	26.75	3	7.32	0	0
36	West Bengal	10	42.14	23	182.36	20	108.63	10	36.35

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(Rupees in Lakh)

Sl. No.	States/UTs	(g) NAME OF SCHEME: → SCHEME OF ASSISTANCE TO DISABLED PERSONS FOR PURCHASE/ FITTING OF AIDS/APPLIANCES (ADIP) [Working in field of : Distribution of Aids and Appliances for Persons with Disabilities]							
		2012-13		2013-14		2014-15		2015-16 (upto 15.11.2015)	
		No. of NGOs	Amount released	No. of NGOs	Amount released	No. of NGOs	Amount released	No. of NGOs	Amount released
1	Andhra Pradesh	4	79.50	1	8.00	2	22.50	1	15.00
2	Bihar	6	60.50	7	143.99	0	0.00	0	0.00
3	Chhattisgarh	0	0.00	0	0.00	0	0.00	0	0.00
4	Goa	1	6.00	0	0.00	1	6.00	0	0.00
5	Gujarat	7	46.47	5	32.40	9	82.80	6	53.75
6	Haryana	4	24.65	3	12.40	0	0.00	0	0.00
7	Himachal Pradesh	0	0.00	0	0.00	2	6.50	0	0.00
8	Jammu and Kashmir	0	0.00	0	0.00	0	0.00	0	0.00
9	Jharkhand	1	9.00	2	20.86	1	5.25	0	0.00
10	Karnataka	3	19.50	1	16.50	0	0.00	0	0.00
11	Kerala	0	0.00	1	26.25	0	0.00	0	0.00
12	Madhya Pradesh	2	66.00	3	80.43	2	21.00	0	0.00
13	Maharashtra	9	145.50	13	210.23	3	129.00	0	0.00
14	Odisha	5	120.50	6	175.75	0	0.00	0	0.00
15	Punjab	2	11.62	1	6.00	1	10.20	1	29.43
16	Rajasthan	2	458.50	2	749.69	1	448.00	0	0.00
17	Tamil Nadu	1	10.05	1	9.60	0	0.00	0	0.00
18	Uttar Pradesh	10	102.50	11	119.84	5	55.45	1	8.00
19	Uttarakhand	2	8.00	1	3.00	0	0.00	0	0.00
20	West Bengal	4	45.05	3	26.40	3	29.14	0	0.00
21	Andaman & Nicobar	0	0.00	0	0.00	0	0.00	0	0.00
22	Chandigarh	0	0.00	0	0.00	0	0.00	0	0.00
23	Dadra & Nagar Haveli	0	0.00	1	2.25	1	8.25	0	0.00
24	Daman & Diu	0	0.00	0	0.00	0	0.00	0	0.00
25	Delhi	3	49.50	4	137.93	2	52.50	0	0.00

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26	Lakshadweep	0	0.00	0	0.00	0	0.00	0	0.00
27	Puducherry	0	0.00	0	0.00	0	0.00	0	0.00
28	Arunachal Pradesh	0	0.00	0	0.00	0	0.00	0	0.00
29	Assam	11	223.75	13	313.95	6	66.07	0	0.00
30	Manipur	0	0.00	0	0.00	0	0.00	0	0.00
31	Meghalaya	0	0.00	0	0.00	0	0.00	0	0.00
32	Mizoram	0	0.00	1	4.50	1	2.00	0	0.00
33	Nagaland	1	18.50	0	0.00	2	18.35	0	0.00
34	Sikkim	0	0.00	0	0.00	0	0.00	0	0.00
35	Tripura	0	0.00	0	0.00	0	0.00	0	0.00
36	Telangna	0	0.00	0	0.00	0	0.00	0	0.00

(h) NAME OF SCHEME: DEENDAYAL DISABLED REHABILITATION SCHEMES**(DDRS) Working in field :** The work done by NGOs is as under:-

- (a) Special Education,
- (b) Vocational Training and Placement
- (c) Community Based Rehabilitation
- (d) Manpower Development
- (e) Psycho-social Rehabilitation of Persons with Mental illness
- (f) Rehabilitation of Leprosy-cured Persons, etc.

State	No. of NGOs	GIA released (Rs. In Lakh)			
		2012-13	2013-14	2014-15	2015-16 (as on 15.11.2015)
Andman & Nicobar	0	0	0	0	0.00
Andhra Pradesh	110	1275.5	1538.1	937.24	391.01
Arunachal Pradesh	2	0	20.06	0.00	6.74
Assam	30	119.75	162.31	156.81	36.97
Bihar	16	43.43	90.39	55.20	18.43
Chandigarh	0	0	0	0.00	0.00
Chattisgarh	12	11.87	80.56	32.88	22.16
Dadra & Nagar Haveli	0	11.87	0	0.00	0.00
Daman & Diu	0	0	0	0.00	0.00
Delhi	24	137.98	229.23	77.62	128.54
Goa	3	11.6	3.25	10.09	8.87
Gujarat	34	30.95	113.8	63.45	35.19
Haryana	35	87.35	273.21	121.77	59.46
Himachal Pradesh	9	28.14	39.54	8.79	9.83
Jammu & Kashmir	6	3.67	3.73	19.46	5.31
Jharkhand	6	9.17	3.85	7.30	2.03

Karnataka	60	348	480.87	102.82	24.65
Kerala	110	488.05	572.88	567.05	58.88
Lakshdweep	0	0	0	0.00	0.00
Madhya Pradesh	49	102.78	120.12	135.14	56.97
Maharashtra	63	111.5	146.12	250.45	60.77
Manipur	55	128.5	324.8	225.11	71.82
Meghalaya	9	79.86	15.45	36.61	20.26
Mizoram	3	5.89	2.03	23.93	0.00
Nagaland	0	0	0	0.00	0.00
Orissa	76	399.85	608.58	363.29	191.27
Pondicherry	2	12.05	6.28	7.18	7.41
Punjab	20	47.72	13.54	119.00	11.37
Rajasthan	48	111.67	159.19	101.66	62.34
Sikkim	0	0	0	0.00	0.00
Tamil Nadu	47	199.87	375.41	68.89	96.99
Telangana	119	Included at SI No. 2 under Andhra Pradesh		850.13	339.51
Tripura	5	12.58	25.14	8.44	0.00
Uttar Pradesh	100	503.76	590.02	463.42	178.83
Uttrakhand	16	45.35	27.95	50.88	18.74
West Bengal	59	342.72	337.7	143.43	147.14

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Annexure-I

ENDS

ANNEXURE-II

Referred to in part (d) and (e) in the reply to the Unstarred Question No.261 for answer in Lok Sabha on 1-12-2015, raised by Shri Laxmi Narayan Yadav and Shri Chandra Kant Khaire, MPs, regarding "Financial Assistance to NGOs".

Planning Commission authorized the Mott Mac Donald, Noida, Uttar Pradesh to conduct the evaluation study in respect of Scheme of Assistance to Disabled Persons for Purchase/fitting of Aids/Appliances (ADIP) in May, 2011. Mott Mac Donald submitted the final Report in December, 2012. The major findings of the issues pertained to weak Institutional coordination, poor and untimely release of funds, lack of proper and *updated database of differently abled people* on the census record, lack of maintenance cost of assisted devices, lack of system to evaluate the work done by Implementing Agencies, lack of awareness among the beneficiaries about the scheme. The Scheme was revised w.e.f. 1st April, 2014. Issues raised in the Evaluation Study were duly considered during revision of the ADIP scheme.

Another NGO based study was conducted by the Ministry during 2013-14 on Construction of Hostels for Other Backward Classes (Boys and Girls) in the States of Uttar Pradesh, Madhya Pradesh and Gujarat. The following recommendations were made:

- A detailed need-based assessment should be carried out for selection of districts before forwarding the proposal for construction of Hostels and the process completed within a stipulated time-frame.
- Adequate number of new hostels should be constructed in the adjoining areas of metro cities including Noida, Ghaziabad, Lucknow, Bhopal and Ahmedabad.
- The active involvement of Panchayati Raj Institutions / Urban Local Bodies should be ensured during pre-construction and post construction period.
- All hostels should be refurbished as per indicative norms outlined in the current scheme guidelines.
- Design for hostels should have provisions for ramps for barrier free movement of physically handicapped students.
- There should be uniformity in terms of rules and regulations for Boarding and Lodging across States. The criteria for allotment should be uniform.
- Security must be provided in girls hostels. Clean hygienic toilets, bathrooms and hostel premises must be provided.

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